GOVERNMENT OF INDIA MINISTRY OF COAL

LOK SABHA UNSTARRED QUESTION NO. 1150 TO BE ANSWERED ON 8.2.2023

Pending Compensation and Royalty by the Coal companies

1150. SHRI VIJAY KUMAR HANSDAK:

Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that huge amount of compensation and royalty have not been paid yet by various coal companies in Jharkhand to the State Government and land losers and if so, the details thereof, district-wise along with the view of Union Government in this regard;
- (b) whether the Government proposes of fix any time frame to clear outstanding payment including Royalty at the earliest; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

(a) Sir, as per information received from Coal India Limited (CIL), there are no outstanding dues in respect of payment of compensation from whom possession of land has been obtained. Royalty on coal is paid in advance. The subsidiary-wise royalty paid to Jharkhand State Government, as per annual accounts of CIL, during last 3 years is as under:-

(Rs. In Crores)

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Subsidiary		ear	
Company of CIL	2021-22	2020-21	2019-20
Eastern Coalfields Limited	208.37	315.53	494.87
Bharat Coking Coal Limited	1162.51	911.46	1051.02
Central Coalfields Limited	1657.38	1331.37	1208.27
Total	3028.26	2558.36	2754.16

(b) and (c): Does not arise.
